

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 137
CP/38(AHM)2020

Order under Section 73(4) of Co.act,2013

IN THE MATTER OF:

Chandrakant Laxmanbhai Kaklotkar
V/s
Chiccem Healthcare Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..10/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, learned counsel
For the Respondent : Mr. Dheeraj Garg, learned counsel

ORDER

The pleadings are complete.

The matter stands adjourned for hearing on 05.10.2021.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)

sapna

-SD-

(MADAN B GOSAVI)
MEMBER (JUDICIAL)